

**CIVIL JUDGE AND JMFC, MANVI**  
**Sri.Vijaykumar S. Hiremath**  
**CIVIL JUDGE and JMFC, Manvi**  
**Cause List Date: 16-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>03.00.04.00 PM</u></b>				
1	P.C.R. 79/2020 (HEARING)		Nagaraja Janekal S/o Erappa, Age 28 years, Occ Business and Agri., R/o Ward No. 2 Kavithal. <b>Vs</b> Yamanappa S/o Tippanna Nayak R/o Yaklaspur Now at D-18, BMTC Technical Assistant, Bangalore.	B.K.AMARESHAPPA
2	P.C.R. 80/2020 (HEARING)		Nagaraj Janekal S/o Erappa, Age 28 years, Occ Business and Agri., R/o Ward No. 2, Kavithal. <b>Vs</b> Yamanappa S/o Tippanna Nayak, R/o Yaklaspur Now at D- 18 BMTC Tehnical Assistant, Bangalore.	B.K.AMARESHAPPA
3	C.C. 702/2014 (APPEARANCE OF ACCUSSED)		State of Karnataka reptd by CPI Manvi <b>Vs</b> Prasad reddy	APP
4	C.C. 624/2019 (APPEARANCE OF ACCUSSED)		Siddarth Pattina Souhardha Sahakari Niyamitha r/o Manvi. <b>Vs</b> Sri. Ramanna Nayaka S/o Hanumantha, Age 48 years Occ Business r/o Manvi	M.VEERANAGOUDA
5	P.C.R. 83/2019 (APPEARANCE OF ACCUSSED)		Iqbal S/o Late. Chand Sab, Age 26 years, Occ Business R/o Manvi. <b>Vs</b> Sri.Modin Sab S/o Bande Navaz, Age38 yrs, Occ Business R/o ward No. 10 Near Agasi KonapurPet, Manvi	Syed Taher Hussaini Matwale
<b><u>11.00-01.00 PM</u></b>				
6	CrI.Misc. 716/2016 (EVIDENCE)		Smt.Paddamma and others <b>Vs</b> Dodda Basava	A.N.RAJ
7	C.C. 722/2018 (EVIDENCE)		B.Srinivas Reddy <b>Vs</b> Nagarambabu P	Ashok Mustoor GUMMA BASAVARAJ
8	CrI.Misc. 472/2020 (EVIDENCE)		T. Veera Prakash S/o T. Brahmaji Rao <b>Vs</b> The Thashildar, Manvi and all concerned	Vijayalaxmi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
9	C.C. 110/2020 (APPEARANCE OF ACCUSED)		State through Manvi PSI Manvi <b>Vs</b> Ramesh S/o Nagappa R/o Konapur Pete Manvi.	APP
10	C.C. 206/2020 (APPEARANCE OF ACCUSED)		Syed Murad Ali S/o Syed Moula Ali, Age 38 years, R/o Kurdi Now at Near Govt. Girls Collage Manvi. <b>Vs</b> Sameer @ Mahmd Samiyuddin S/o Mahmad Jahiruddin, Age 36 years, R/o Girls college behind Manvi.	
<b>WARRANT TO ACCUSED</b>				
11	C.C. 717/2020 (APPEARANCE OF ACCUSED)		Yankanna S/o Thimmayya, Age 40 years, Occ Coolie R/o Gorkal. <b>Vs</b> Govinda S/o Venkatesh @ Gidda Venkatesh, Age 25 years, Occ Agri., R/o Gorkal.	APP
12	C.C. 189/2015 (Evidance)		State of Manvi PS <b>Vs</b> Earanna	APP B.K.AMARESHAPPA
13	C.C. 191/2015 (Evidance)		State of Manvi PS <b>Vs</b> Tikkayya	APP B.K.AMARESHAPPA
14	C.C. 272/2015 (Evidance)		State of Kavital PS <b>Vs</b> Sanna Hanumantha	APP SHIVAPPA
15	C.C. 446/2015 (Evidance)		MANVI PS <b>Vs</b> shivaraj so Dodda Hanumanthappa Kinneri	APP Hanumanthappa Nayak
16	C.C. 217/2020 (CUSTODY MATTERS)		Ayyappa S/o Earappa, Age 19 years, R/o Ward No. 5 Jeenu Camp road Potnal. <b>Vs</b> Umesha S/o Devappa Jalahal, Age 25 years, R/o Somanat Nagar Maski.	APP
<b>OBJECTIONS</b>				
17	P.C.R. 81/2020 (BAIL)		Manvi P.S <b>Vs</b> Jilani S/o Mahiboob Sab, Occ Driver R/o Bhuranpur.	

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18	C.C. 336/2016 (ACCUSED STATEMENT u/s 313 CrPC)		sirwar PS <b>Vs</b> prahlad	
<b>Cases listed below are adjourned due to Covid 19</b>				
19	Crl.Misc. 1502/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagesh S/o Earappa R/o Tuppaduru K <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
20	Crl.Misc. 1503/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Bheemesh S/o Giriyappa R/o Tuppaduru K. <b>Vs</b> The Tahasildar, Manvi.	Hanumayya Nayak Rangdhal
21	Crl.Misc. 1504/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagaraja S/o Sanna Prabhu R/o Tuppadur K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
22	Crl.Misc. 1505/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sanna Huligeppa S/o Sanna yallappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
23	Crl.Misc. 1506/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Husenappa S/o Sabanna R/o Tuppadur K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
24	Crl.Misc. 1507/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Thimmanna S/o Rngappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
25	Crl.Misc. 1508/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Birapap S/o Tayanna R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
26	Crl.Misc. 1509/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagaraja S/o Devendrappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
27	Crl.Misc. 1510/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Basavaraja S/o Devendrappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
28	Crl.Misc. 1511/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Basavaraja S/o Husenappa R/o Tuppaduru K <b>Vs</b> The Tahasildhr, Manvi.	Hanumayya Nayak Rangdhal

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29	Crl.Misc. 1512/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Shankrapap S/o Sabayya R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
30	Crl.Misc. 1513/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Dyavesh S/o Basappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
31	Crl.Misc. 1514/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Bheemesh S/o Giriappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
32	Crl.Misc. 1515/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Thimmayya S/o Hanumanta R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
33	Crl.Misc. 1516/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mallayya S/o Sagarappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
34	Crl.Misc. 1517/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagappa S/o Bhimayya r/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
35	Crl.Misc. 1518/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Umadevi W/o Prabhu R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
36	Crl.Misc. 1519/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Krishna S/o Bhimappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
37	Crl.Misc. 1520/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Thimanna S/o Gangappa R/o Tuppaudur K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
38	Crl.Misc. 1521/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Thimmanna S/o Rangappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
39	Crl.Misc. 1522/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Basavaraja S/o Husenappa R/o Tuppaduru K. <b>Vs</b> The Tahasildhar, Manvi.	Hanumayya Nayak Rangdhal
40	Crl.Misc. 1523/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagappa S/o Dodda Shivappa R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

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41	Crl.Misc. 1524/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Shivareddy S/o Jambanna R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
42	Crl.Misc. 1525/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Gangappa S/o Mareppa R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
43	Crl.Misc. 1526/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	P. Honnappa S/o Shivappa R/o Bommanal <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
44	Crl.Misc. 1527/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Gangappa S/o Mareppa R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
45	Crl.Misc. 1528/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Udaya Kumar S/o Balayya R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
46	Crl.Misc. 1529/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagesh S/o Pamapanna Rao R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
47	Crl.Misc. 1530/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sharanappa S/o Nagappa R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
48	Crl.Misc. 1531/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mariyappa S/o Sabanna R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
49	Crl.Misc. 1532/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Yankappa S/o Mallappa R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
50	Crl.Misc. 1533/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Shivareddy S/o Jambanna R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
51	Crl.Misc. 1534/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sharanappa S/o Venkatesh R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA
52	Crl.Misc. 1535/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Birappa S/o Nagappa R/o Bommanal. <b>Vs</b> The Tahasildhar, Manvi.	MANOHAR VISHWAKARMA

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53	Crl.Misc. 1536/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mounesh S/o Sanna Mareppa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
54	Crl.Misc. 1537/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Basavaraja S/o Shivabasappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Hanumanta S. Nandihal.
55	Crl.Misc. 1538/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Purushotam S/o Prakash R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
56	Crl.Misc. 1539/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Anjineyya S/o Hanumanta R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
57	Crl.Misc. 1540/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Ramanna S/o Lakshman R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
58	Crl.Misc. 1541/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sharnabasava S/o G. Ramanna R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
59	Crl.Misc. 1542/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Moulappa S/o Narasappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
60	Crl.Misc. 1543/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Bhimappa S/o Rajappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
61	Crl.Misc. 1544/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mounesh S/o Sanna Mareppa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
62	Crl.Misc. 1545/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mounesh S/o Sanna Mareppa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
63	Crl.Misc. 1547/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Huligeppa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
64	Crl.Misc. 1548/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Bhimaraya S/o Huligeppa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.

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65	Crl.Misc. 1549/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Rajappa S/o Hanumantapap R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
66	Crl.Misc. 1550/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sharanabasava S/o G. Ramanna R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
67	Crl.Misc. 1551/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Husenappa S/o Tayappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
68	Crl.Misc. 1552/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Prabhuraj S/o Ayyappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
69	Crl.Misc. 1553/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Adeveppa S/o Baskar R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
70	Crl.Misc. 1554/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagesh S/o Sugappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
71	Crl.Misc. 1555/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Salim S/o Gous Mohinuddin R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
72	Crl.Misc. 1556/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Yankappa S/o Eashwarappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
73	Crl.Misc. 1557/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Sharanappa S/o Bhimappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
74	Crl.Misc. 1558/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Raghavendra S/o Mudukappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
75	Crl.Misc. 1559/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Vijay Kumar S/o Bhimanna R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
76	Crl.Misc. 1560/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	D. Sheshappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.

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77	Crl.Misc. 1561/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Shetty Basappa S/o Mallikarjunappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
78	Crl.Misc. 1562/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mahesh Nayak S/o Mallayya Nayak R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
79	Crl.Misc. 1563/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Moulappa S/o Kousgayya R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
80	Crl.Misc. 1564/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Tayappa S/o Markandappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
81	Crl.Misc. 1565/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Narasappa S/o Kallurayya r/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
82	Crl.Misc. 1566/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Nagendra S/o H. Vasappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
83	Crl.Misc. 1567/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mallikarjun S/o Ramachandrappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
84	Crl.Misc. 1568/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	G. Nagaraja S/o Mareppa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
85	Crl.Misc. 1569/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Basavaraja S/o Hanumantu R/o Kallur. <b>Vs</b> The Tahasildhr, Manvi.	Sri. Hanumanta S. Nandihal.
86	Crl.Misc. 1570/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Chandrashekhar S/o Markandappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
87	Crl.Misc. 1571/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mahadeva S/o Lingappa r/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
88	Crl.Misc. 1572/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Yankappa S/o Kallurayya R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.



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89	Crl.Misc. 1573/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Narasappa S/o Ramalingappa Netar R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
90	Crl.Misc. 1574/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Khaja Pasha S/o Ibrahim sab, R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
91	Crl.Misc. 1575/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Dasharat S/o Jambhulingappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
92	Crl.Misc. 1576/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Lakshman R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
93	Crl.Misc. 1577/2020 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Govindappa S/o Hanumantappa R/o Kallur. <b>Vs</b> The Tahasildhar, Manvi.	Sri. Hanumanta S. Nandihal.
94	C.C. 979/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Mahmad Phayad S/o Khasimsab, Age 35 years, R/o Sirwar.	APP
95	C.C. 980/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Mahmad Phayaz S/o Khasim sab, Age 35 years, R/o Sirwar.	APP
96	C.C. 981/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Gopal S/o Surya Rao, Age 25 years, R/o Sirwar.	APP
97	C.C. 982/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Ramakrishna S/o M. Venkateshwar, Age 45 years, R/o Sirwar.	APP
98	C.C. 983/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Prakash S/o Dolaramzi, Age 27 years, R/o Sirwar.	APP
99	C.C. 984/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Bharat S/o Tukaram, Age 23 years R/o Sirwar.	APP
100	C.C. 985/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Mallikarjun S/o Basavraja, Age 34 years, R/o Sirwar.	APP

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101	C.C. 986/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Nagaraja S/o M. Mallikarjuna, Age 35 years, R/o Sirwar.	APP
102	C.C. 987/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Parashuram S/o Malram, Age 30 years, R/o Sirwar.	APP
103	C.C. 988/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Abuddin S/o Husensab, age 30 years, R/o Sirwar.	APP
104	C.C. 989/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Basavaraja S/o Gurappa, Age 30 years, Occ Business R/o Sirwar	APP
105	C.C. 990/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Mounesh S/o Rangappa, age 22 years, Occ Painter R/o Basalingappa Colony Sirwar.	APP
106	C.C. 991/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Govindagouda Nayak S/o Hanumanta, Age 18 years, Occ Coolie R/o Near Huligemma Temple Sirwar.	APP
107	C.C. 992/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Venkatesh S/o Durugappa, Age 18 years, Occ Tea Point R/o Basalingappa Colony Sirwar.	APP
108	C.C. 993/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Ram S/o Siddappa, Age 18 years, Occ Driver R/o Near Huligemma Temple Sirwar.	APP
109	C.C. 994/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Arunkumar S/o Pampanna, Age 19 years, Occ Coolie R/o Near Pattana panchayat Sirwar.	APP
110	C.C. 995/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Hanumesh S/o Rangappa, Age 20 years, Occ Coolie R/o Basalingappa Colony Sirwar.	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
111	C.C. 996/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Khasim S/o Khajahusen, Age 30 years, R/o Jagir Jadaladinni.	APP
112	C.C. 997/2020 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Sirwar P.S <b>Vs</b> Mounesh S/o Mallayya, R/o Jagir Jadaladinni.	APP
113	Crl.Misc. 16/2017 (SUMMONS)	<b>16-01-2021</b>	smt.Mallamma and others <b>Vs</b> shivaraj	A.N.RAJ
114	Crl.Misc. 15/2017 (NOTICE)	<b>16-01-2021</b>	Smt.Hussainamma <b>Vs</b> somalingappa alias somaingesh	RAJA SHAMSUNDER NAYAK
115	Crl.Misc. 471/2017 (NOTICE)	<b>16-01-2021</b>	Smt.Amaramma <b>Vs</b> channa Basava	B.K.AMARESHAPPA
116	Crl.Misc. 99/2018 (NOTICE)	<b>03-02-2021</b>	Smt.Sunita alias Geetamma <b>Vs</b> Siddramana gouda Patil Reddy	GUMMA BASAVARAJ SIDDALINGAPPA
117	Crl.Misc. 202/2018 (NOTICE)	<b>03-02-2021</b>	Smt. Gousia Begum <b>Vs</b> Shaikhmehaboob	MANOHAR VISHWAKARMA
118	Crl.Misc. 1531/2019 (NOTICE)	<b>03-02-2021</b>	Smt. Jyashree aliyas Laxmi W/o Praveen Patil, Age. 34 Yrs, R/o Adoni, Tq. Adoni, Dist. Kurnool <b>Vs</b> Praveen Patil S/o Virupakshigouda, Age. 42 Yrs, R/o Madhavaram Road Adoni, Tq. Adoni, Dist. Kurnool	RAJA SHAMSUNDER NAYAK
119	C.C. 611/2015 (EVIDENCE)	<b>04-02-2021</b>	sunitha <b>Vs</b> Mallesha	B.K.Amaresh
120	C.C. 333/2016 (APPEARANCE OF ACCUSED)	<b>04-02-2021</b>	State of Sirwar PS <b>Vs</b> giriappa	
121	Crl.Misc. 543/2017 (Evidance)	<b>05-02-2021</b>	Smt Renuka <b>Vs</b> Veerasha and 2 oth	Tanveeral hussain Hanumanthappa Nayak
122	Crl.Misc. 559/2019 (SUMMONS)	<b>15-02-2021</b>	Kum.Anees Fathima D/o Basha Sab Occ Student R/o Kavithal <b>Vs</b> Basha Sab S/o Mudgal Sab Jeenur Occ Agri and Tailor R/o Kavithal	S Tanveeral Hassan

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123	Crl.Misc. 560/2019 (SUMMONS)	<b>15-02-2021</b>	Kum.Anees Fathim D/o Basha Sab Occ-Student R/o Kavithal <b>Vs</b> Basha Sab S/o Mudgal Sab Jeenur Occ-Agr and Tailor R/o Kavithal	S Tanveeral Hassan
124	Crl.Misc. 1509/2019 (SUMMONS)	<b>16-02-2021</b>	Buddappa S/o Late Irappa Madival, Age 30 yrs, Occ Agri, R/o Tadal Village, Tq Manvi, Dist Raichur <b>Vs</b> Thasildar Manvi	HANUMANTHAPPA NAYAK
125	Crl.Misc. 633/2020 (SUMMONS)	<b>16-02-2021</b>	Maulali S/o Late. Khaja Hussain, Age 29 years, Occ Agriculture R/o Navalkal village Tq. Sirwar. <b>Vs</b> The Tahasildar Manvi and all concerned	YOUNUS PASHA P
126	C.C. 701/2016 (Evidance)	<b>19-02-2021</b>	MANVI PS <b>Vs</b> Hanumanth	
127	C.C. 380/2017 (Evidance)	<b>19-02-2021</b>	sirwar PS <b>Vs</b> Duragappa	APP
128	C.C. 909/2017 (Evidance)	<b>19-02-2021</b>	sirwar PS <b>Vs</b> shankaragouda	
129	C.C. 91/2018 (Evidance)	<b>20-02-2021</b>	kavithal PS <b>Vs</b> shivappa	
130	C.C. 126/2018 (Evidance)	<b>20-02-2021</b>	Manvi PS <b>Vs</b> Basavaraj and ano	ASHOK m
131	C.C. 241/2018 (APPEARANCE OF ACCUSSED)	<b>20-03-2021</b>	Manvi PS <b>Vs</b> Basavaraj and 2 oth	APP Dhumanna Nayak
132	C.C. 247/2018 (APPEARANCE OF ACCUSSED)	<b>20-03-2021</b>	Manvi PS <b>Vs</b> Hanumayya and ano	APP Tanveeral hussain
133	C.C. 381/2018 (APPEARANCE OF ACCUSSED)	<b>20-03-2021</b>	Manvi PS <b>Vs</b> Kariyappa	APP YOUNUS PASHA P
134	C.C. 486/2018 (APPEARANCE OF ACCUSSED)	<b>20-03-2021</b>	Excise PS Manvi <b>Vs</b> Ganesh Arasidda	APP I K H
135	C.C. 913/2018 (APPEARANCE OF ACCUSSED)	<b>20-03-2021</b>	Manvi PS <b>Vs</b> Kumarsinghs/o Venkatasingh	APP

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136	C.C. 385/2019 (APPEARANCE OF ACCUSED)	<b>01-04-2021</b>	State by Sirwar P.S. <b>Vs</b> Goolappa W/o Bassappa Age-28, Occ-Coolie work R/o Hokrani	APP SIDDALINGAPPA
137	C.C. 410/2019 (APPEARANCE OF ACCUSED)	<b>01-04-2021</b>	State by Kavithal P.S. <b>Vs</b> Suresh .C.Beerabhadracharya Age-29 Occ Driver R/o Shanavasapura	APP
138	C.C. 507/2019 (APPEARANCE OF ACCUSED)	<b>01-04-2021</b>	State by Manvi P.S. <b>Vs</b> Hanumantha S/o Rangappa Age- 22 Occ coolie R/o Near Market Manvi	APP
139	C.C. 666/2019 (APPEARANCE OF PARTY)	<b>12-05-2021</b>	Basamma W/o Hanumanthappa, Age 45 years, Occ Household R/o Hirekotnekal. <b>Vs</b> Narayanappa S/o Muselappa, Age 50 years, Occ Agriculture R/o Hirekotnekal.	APP Hanumanthappa Nayak
140	C.C. 547/2019 (APPEARANCE OF ACCUSED)	<b>12-05-2021</b>	State by Sirwar P.S. <b>Vs</b> Yallappa S/o Mallappa Chalkragi Age-40 Occ Agri, R/o Marata	APP Dhumanna Nayak
141	C.C. 419/2019 (SUMMONS)	<b>09-06-2021</b>	State by Sirwar P.S. <b>Vs</b> Hanumanthareddy S/o Basanagouda age 28 Occ Agri R/o Hunacheda	APP
142	C.C. 376/2019 (Evidance)	<b>10-06-2021</b>	State by Kaivthal P.S. <b>Vs</b> Devareddy S/o Sabanna Manvi Occ Business R/o Hirebadaradinni Tq-Manvi	APP SRM Adv.

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		<b>03.00.04.00 PM</b>		
1	EX 35/2014 (SUMMONS)		Shankargouda <b>Vs</b> Shigyanappa	S.K.
<b>NOTICE ON IA</b>				
2	O.S. 38/2020 (SUMMONS) IA/1/2020 IA/2/2020		Smt. Savita W/o Pampanagouda, Age 31 years, Occ Agriculture R/o House No. 13 Machanur village. <b>Vs</b> Deputy Commissioner Raichur.	GUMMA BASAVARAJ  AGP Manvi
3	O.S. 118/2020 (SUMMONS) IA/1/2020		Gurubasappa S/o Late. Hampanna, Age 59 yers, Occ Agri., R/o Hallihosur village. <b>Vs</b> Bettappa Gouda S/o Nagabasappa Gouda, Age 70 yeas, Occ Agri., R/o Madigeri village.	A N RAJ
4	EX 1/2020 (NOTICE)		State Bank of India, Sindhanoor Road Branch Manvi. <b>Vs</b> Sri. Shivakumar S/o Basavarajappa, Age 35 years, Occ Agri., R/o Madagiri village, Tq. Manvi.	M.VEERANAGOUDA  M.VEERANAGOUDA
5	EX 2/2020 (NOTICE)		State Bank of India, Sindhanoor road Branch, Manvi. <b>Vs</b> Sri. Veeresh S/o Yankappa, Age 46 years, Occ Agri., and Business R/o Sangapur village.	M.VEERANAGOUDA  M.VEERANAGOUDA
6	FDP 2/2020 (NOTICE)		State Bank of India, Br. Pothnal, Tq. Manvi, Represented by its Branch Manager. <b>Vs</b> Bheemappa S/o Amarappa Jeer, Age 79 yyears, R/o Utakanur village, Tq. Manvi.	M.VEERANAGOUDA  M.VEERANAGOUDA
7	EX 3/2020 (APPEARANCE OF PARTY)		State Bank of India, Sindhanoor Road Branch, Manvi. <b>Vs</b> Sri. Mallabirappa S/o Siddalingappa, Age 41 years, Occ Agri., R/o Utakanoor village, Tq. Manvi.	M.VEERANAGOUDA

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
8	EX 4/2020 (APPEARANCE OF PARTY)		State Bank of India, Sindhanoor road Branch, Manvi. <b>Vs</b> Sri. Mookappa S/o Earanna Shalikiyakar (Shillikai), Age 50 years, Occ Agri., R/o Kurdi village.	M.VEERANAGOUDA
9	O.S. 15/2018 (HEARING)		Amaramma <b>Vs</b> K shamsundara shetty and ano	B.S.Ramanagouda RAVI KUMAR PATIL
10	Misc 3/2018 (HEARING)		P.A.Narasamma <b>Vs</b> P.Durga Rao	Syed Khuddus Rizwan
<b>DEFN EVIDENCE</b>				
11	O.S. 80/2016 (EVIDENCE)		Mohan Kumar alias Mohan Rao <b>Vs</b> Hanumantha	
12	EX 4/2013 (ORDERS)		State Bank of India, Manvi Branch through Branch Manager. <b>Vs</b> Shivappa	M.VEERANAGOUDA A N RAJ
13	FDP 29/2014 (ORDERS)		Smt. G. Sunitha <b>Vs</b> G. Earayamma	MEER LIYAKHAT ALI
14	O.S. 76/2016 (ORDERS)		Basavarajappa <b>Vs</b> M Harirao	Hanumanthappa Nayak Zareena Banu
15	O.S. 21/2018 (JUDGEMENT)		K venktesh <b>Vs</b> K Krupanandam	GUMMA BASAVARAJ
<b><u>11.00-01.00 PM</u></b>				
16	O.S. 78/2014 (HEARING)		Mumtaz Begum <b>Vs</b> Gousia Begum	GUMMA BASAVARAJ SIDDALINGAPPA
17	FDP 17/2014 (HEARING)		Kum Nagarathna minor ug nm Sharanamma <b>Vs</b> Basavaraj	B.K.AMARESHAPPA
18	O.S. 182/2014 (HEARING)		Hanumamma <b>Vs</b> Hanumantraya	B.K.AMARESHAPPA Dhumanna Nayak
19	Misc 10/2018 (HEARING)		Smt. Budemma <b>Vs</b> Laxmanna	GUMMA BASAVARAJ

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20	O.S. 36/2016 (EVIDENCE)		Chode Bhadravathi Wo Sudi Subba Rao Do Late G.Surya Rao <b>Vs</b> Smt.G.Earayamma wo Late G.Surya Rao	vijayalaxmi Hosamani
<b>FURTHER EVIDENCE FOR DEFND</b>				
21	O.S. 109/2011 (EVIDENCE)		UMADEVI <b>Vs</b> HULIGEPPA	AYYAPPA GINIWAR B.K.AMARESHAPPA
<b>Cases listed below are adjourned due to Covid 19</b>				
22	EX 9/2015 (NOTICE)	<b>05-02-2021</b>	PKGB Manvi Branch <b>Vs</b> Mehaboob Basha	Syed Taher Hussaini Matwale
23	EX 5/2015 (SUMMONS)	<b>08-02-2021</b>	Abdul Khadar <b>Vs</b> Peeramma	Syed Taher Hussaini Matwale
24	O.S. 150/2016 (EVIDENCE)	<b>11-02-2021</b>	Anilkumar <b>Vs</b> Huligeppa	A N RAJ Channana Gouda
25	O.S. 154/2016 (EVIDENCE)	<b>11-02-2021</b>	B.Santosh Kumar <b>Vs</b> Mantri Basvarajppa	Basan gowda koppar
26	O.S. 25/2018 (EVIDENCE)	<b>11-02-2021</b>	vishwanatha and ano <b>Vs</b> chandrashekarappa	vijaya Bhasker reddy SK adv.
27	O.S. 47/2019 (EVIDENCE)	<b>18-02-2021</b>	Smt.Kamalabai W/o Ranganath Kulkarni Occ-Household R/o Kowthal Now Lingasugur <b>Vs</b> Smt. Kaveribai W/o Late Raghavendra Rao Occ- Household R/o Maski	A N RAJ Stella Adv.
28	O.S. 63/2019 (EVIDENCE)	<b>18-02-2021</b>	Smt. Sharanamma W/o Late Basavaraja Honnalli Age-41, Occ Agri, R/o Anandgal <b>Vs</b> Mariyanna S/o Mahadevappa Honnalli Age-45 Occ-Agri, R/o Anandgal Tq-Maski	GUMMA BASAVARAJ Mallikarjun Meti
29	FDP 3/2020 (APPEARANCE OF PARTY)	<b>20-02-2021</b>	Karnataka Gramin Bank Branch Bagalwada village, Tq. Sirwar, Represented by its Branch Manager. <b>Vs</b> Bommasadoddi Hanumantharaya S/o Bheemaraya, Age 66 years, Occ Agri., R/o Sirwar.	M.VEERANAGOUDA



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30	FDP 4/2020 (APPEARANCE OF PARTY)	<b>20-02-2021</b>	Karnataka Gramin Bank Branch Bagalwad village, Now at Sirwar Represented by its Branch Manager <b>Vs</b> Smt. Amaravathi Veeramma W/o Sanna Veeranna Aliys Eranna, R/o Nakkundi village, Tq. Manvi.	M.VEERANAGOUDA
31	O.S. 121/2020 (APPEARANCE OF PARTY)	<b>20-02-2021</b>	Amaresh S/o Channabeerappa, Age 40 years, Occ Agri., R/o Yapalaparvi village, Tq. Sindhanur. <b>Vs</b> Devakemma W/o Channaveerappa, Age 60 years, Occ Agri., and Household R/o Yapalaparvi villge.	Sri. Veeresh Chincharki
32	O.S. 20/2019 (SUMMONS)	<b>06-03-2021</b>	Ayyangouda s/o Veeranagouda <b>Vs</b> Nagabhushan s/o Santanna	MEER LIYAKHAT ALI
33	O.S. 30/2019 (SUMMONS) IA/1/2019	<b>06-03-2021</b>	Muniyamma W/o Hanumantha <b>Vs</b> Hanumantha S/o Malleshappa	RAVI KUMAR GVM Adv.
34	O.S. 55/2019 (SUMMONS)	<b>06-03-2021</b>	Smt. Siddamma W/o Siddappa Hosamani Occ Agri, R/o Umali Tuppadur <b>Vs</b> Basayya swamy S/o Pampayya Occ Agri, R/o Umalituppadur	GUMMA BASAVARAJ
35	O.S. 56/2019 (SUMMONS)	<b>06-03-2021</b>	Veeranagouda S/o Basavarajappa Occ Agri, R/o Jngaralli <b>Vs</b> Girijamma W/o Shivalingappa Occ-Housewife R/o Bhukanahlli Post Umaloti	SDK Adv.
36	O.S. 74/2019 (SUMMONS)	<b>06-03-2021</b>	Mallikarjuna S/o Virupanna age- 55 Occ-Agri, R/o Chagabhavi <b>Vs</b> Shivamallappa S/o Basanna Age- 60 Occ Agri, R/o kadadinni	Hanumanthappa Nayak B.K.AMARESHAPPA
37	O.S. 103/2019 (SUMMONS) IA/1/2019	<b>08-03-2021</b>	Smt. Sanna Mehaboobee W/o Syed Akbar, Age. 68 Yrs, Occ. Agriculture, R/o Mangalawarpet, Raichur <b>Vs</b> Late Fakeer Naik S/o Modin Naik, Since Dead by his LR's	Rachanagouda Patil

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38	O.S. 107/2019 (SUMMONS) IA/1/2019	<b>08-03-2021</b>	Dyamappa @ Dyamappa Hiremani S/o Durugappa Hiremani, Age 67 yrs, Occ Retire Govt. Servant. <b>Vs</b> Deputy Commissioner, Raichur.	GUMMA BASAVARAJ
39	O.S. 110/2019 (SUMMONS)	<b>08-03-2021</b>	Shankrayya S/o Lachumayya, Age. 55 Yrs, Occ. Agriculture, R/o Chikkahanagi village, Tq. Sirwar <b>Vs</b> Chief Executive Officer, Zilla Panchayat Raichur	RAJA SHAMSUNDER NAYAK
40	O.S. 33/2020 (SUMMONS)	<b>08-03-2021</b>	Karnataka Gramin Bank Branch Pamanakallu, Tq. Maski, represented by its Branch Manager. <b>Vs</b> Lingawwa D/o Chandappa dead by her LRs Monayya D/o Lingavva, Age 40 years, R/o Maski.	M.VEERANAGOUDA